

(23)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/196/2017
NAME OF THE TRANSFEROR : V. SREEKUMAR
NAME OF THE TRANSFEREE CO. : VIDYA PRACHARANAM PVT LTD
SECTION : 119 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Abhinav Parthasarathy Keerthi K For T.K. Bhaskar	Counsel for Respondent	P. Abhinav
2.	PHILIP MATHEW	Counsel for the Petitioner	100

ORDER

Counsels representing both the parties are present. Counsel for the respondent prayed for time for making submissions. Time is extended at request. Put up on 14.12.2017.

sd/-
S Vijayaraghavan
Member (Technical)

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)